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Central Administrative Tribunal, Principal Bench  
Original Application No.1735 of 2003

New Delhi, this the 18th day of July, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.K. Naik, Member (A)

Shri Chander Singh  
C-11018-Supervisor Grade-III  
Worker's Canteen,  
505, Army Base Workshop  
Delhi Cantt.-110010

.... Applicant

(By Advocate: Shri E.J. Varghese)

Versus

1. Union of India through  
The Secretary  
Ministry of Defence  
South Block, New Delhi-11
2. The Adjutant General, Army Hqrs.  
Sena Bhawan,  
DHQ P.O., New Delhi-11
3. The Commandant  
505, Base Workshop  
Delhi Cantt-110010

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

By virtue of the present application, the applicant seeks a direction to fix his pay in the grade of Rs.3200-4900 from 1.1.96 and to promote him in the grade of Supervisor Grade-II in the higher scale or in the alternative to grant second financial upgradation to him.

2. In this regard, the applicant's pay is alleged to have not been fixed and a representation has been filed by him copy of which is Annexure A-2.

3. At this stage when the representation is pending, we are not dwelling into the merits of the matter. We dispose of the present application with a direction that

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decision in this regard may be taken in accordance with law preferably within four months from the receipt of the certified copy of the present order. It is should be decided by respondent no.2 and communicated to the applicant. O.A. is disposed of.

Naik

( S.K. Naik )  
Member (A)

Ag

( V.S. Aggarwal )  
Chairman

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